

supply of some stores to these two mills and whether he has got a mill of his own?

SHRI MANUBHAI SHAH: He is an employee of a different mill whose services we requisitioned at the request of the Maharashtra Government to be appointed as the Authorised Controller. He is not interested in this mill nor is he an agent. He is purely an Authorised Controller under the law and being a very competent man and having first run one mill efficiently the Maharashtra Government appointed him to be the Authorised Controller for the second mill and, therefore, he is functioning as such.

SHRI NIRANJAN SINGH: May I know whether Government is aware that this gentleman has got a contract for the supply of cotton to these two mills?

SHRI MANUBHAI SHAH: No, Sir.

SHRI A. B. VAJPAYEE: May I know how these Authorised Controllers are appointed? Have Government a panel or a list out of which appointments are made?

SHRI MANUBHAI SHAH: We are getting quite a large, adequate number. All the units under the authorised controllers, thanks to the vigilance of the Government, both in the State and in the Centre and the competence of the men selected, are showing profits. That itself shows that the system of selection is fairly satisfactory.

ब्रिटेन की यूरोपीय साम्राज्य बाजार की सदस्यता के बारे में श्री छागला का कथन

†३४१. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ब्रिटेन में भारतीय हाई कमिशनर श्री एन० सी० छागला ने पिछली २५ मई को इंग्लैंड

में ब्रिटिश ब्रॉडकास्टिंग कार्पोरेशन को दी गई एक मुलाकात में, ब्रिटेन द्वारा यूरोपीय साम्राज्य बाजार की सदस्यता के लिये प्रार्थना-पत्र देने के परिणामस्वरूप राष्ट्रमंडल में एक संकट उत्पन्न होने की बात कही ; और

(ख) यदि हां, तो इस सम्बन्ध में वास्तविक स्थिति क्या है ?

†[SHRI CHAGLA'S REMARKS ON BRITAIN'S MEMBERSHIP OF E.C.M.]

*341. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact, that in an interview given to the British Broadcasting Corporation in England on the 25th May last India's High Commissioner in U.K., Shri M. C. Chagla, spoke of a crisis in the Commonwealth as a result of Britain's application for membership of the European Common Market; and

(b) if so, what is the actual position in this regard?

वैदेशिक कार्य मंत्रालय में उपमंत्री

(श्री दिनेश सिंह) : (क) और (ख)

हमारे हाई कमिशनर के लंदन हवाई अड्डे पहुंचने पर, बी० बी० सी० के एक भेंट-कती ने उनसे यह सवाल किया कि क्या बहुत से लोगों की तरह उन्हें भी यह डर है कि राष्ट्रमंडल अब पहले से ज्यादा खतरे में है, तो उन्होंने जवाब में यह कहा कि उनके विचार में राष्ट्रमंडल के सामने निश्चित रूप से एक संकट है। जैसा कि माननीय सदस्य का पता है वर्तमान के साम्राज्य मंडी में शामिल होने से राष्ट्रमंडल सदस्यों के बीच वर्तमान आर्थिक संबंधों पर असर पड़ेगा और जिस हद तक ये संबंध कमजोर होंगे और व्यापार बिगड़ेगा, उस हद तक राष्ट्रमंडल के विभिन्न सदस्यों में गंभीर चिंता रहेगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Our High Commissioner in reply to a question by a B.B.C. interviewer, on his arrival at London airport, whether he shared the fears of many that the Commonwealth was in greater danger than ever before, said that he thought the Commonwealth was facing a definite crisis. As the Hon. Member is aware Britain's joining the Common Market will have repercussions on the economic links which at present exist between members of the Commonwealth and to the extent that these links are weakened and patterns of trade disrupted there is serious concern among the individual members of the Commonwealth.]

श्री जवाहर सिंह चौहान : क्या माननीय मंत्री जी यह बताने की क्षमता करेंगे कि भारत सरकार की तरफ से क्या प्रयत्न हो रहे हैं जिससे कि ब्रिटेन के कामन मार्केट में शरीक होने पर भी भारत को कोई आर्थिक नुकसान न हो, व्यापार के संबंध में ?

श्री जवाहर लाल नेहरू : यह तो एक लम्बी कहानी है, महीनों की और एक मानी में कुछ वर्ष ज्यादा की । इस सिलसिले में हमारे जो एक राजदूत हैं ब्रुसेल्स में, उनको हमने अपना राजदूत बनाया है यूरोपियन इकानामिक कम्युनिटी का, यानी इसीलिये कि हमारे जो ड्यूक हैं उनको नुकसान न पहुंचे । बाकी हमारे फाइनेंस मिनिस्टर अभी दो चार दिन के अंदर जाने वाले हैं, व भी इसकी निश्चित वही बातचीत करेंगे ।

SHRI BHUPESH GUPTA: May I know whether, in view of the fact that the British Government is treating the Commonwealth as a one-way track and when it has disregarded Indian interests in the context of Commonwealth relations as far as the E.C.M. is concerned, Government is

reviewing its attitude towards the Commonwealth?

SHRI JAWAHARLAL NEHRU: The hon. Member's question has a number of presumptions. I do not know where the question comes. There are a number of insinuations and presumptions. What exactly is the question part of it?

SHRI BHUPESH GUPTA: The question part of it is, if I may say so, whether the Government is reviewing its attitude towards the British Commonwealth in view of the patent fact that the United Kingdom is disregarding Indian interests in the matter of its approach to the European Common Market.

SHRI JAWAHARLAL NEHRU: We have no reason to review our attitude to the British Commonwealth. If occasion arises to review it, we shall do so. There is no reason at present.

SHRI BHUPESH GUPTA: Do I understand, Sir, that when the Indian economy is faced with a serious situation as a result of the action of the premier member of the Commonwealth, namely, the United Kingdom, whether you like it or not, the occasion has not arisen for the Government to reconsider the matter in the light of the present developments?

Mr. CHAIRMAN: That is what the Prime Minister has said.

SHRI JAWAHARLAL NEHRU: No, Sir, it has not arisen.

INDO-IRAN TRADE AGREEMENT

*342. SHRI KRISHNA CHANDRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the principal terms of the current Trade Agreement with Iran?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): We do not have a Trade Agreement with Iran at present.

†[] English translation.